905

LOK SABHA

Monday, March 27, 1967/Chaitra 6, 1889 (Saka).

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri B. N. Singh (Hazarıbagh)Shrimati Vıjaya Raje (Chatra)Shrimati Lalita Raja Laxmı (Dhanbad)

Shri Humayun Kabir (Basırhat).

ORAL ANSWERS TO QUESTIONS Commercial Broadcasts in A.R.

*56. Shri Seghiyan: Shri C. C. Desai: Shri Yashpal Singh: Shri Bibhuti Mishra: Shri K. N. Tiwary:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government have taken any decision on the introduction of commercial advertisements in the All India Radio;
 - (b) if so, the details thereof; and
- (c) the revenue expected therefrom?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir. Government have taken a descision in principle to introduce limited commercial advertisements over the All India Radio.

906

(b) and (c). The implications are being studied in detail. It is not possible to assess the expected financial revenue at this stage.

Shri Sezhiyan: Since the Government has now come to the conclusion that they will include commercial broadcasts on A.I.R., I would like to know whether it will be confined only to Vividh Bharati, as recommended by the Chanda Committee, or it will cover even other programmes.

Shri K. K. Shah: The recommendation is not only in respect of Vividh Bharati but also on the Rural Programme and the External Services Programme and it will be as recommended C_{i1} all these services.

Shri Sezhiyan: Regarding the organisational changes, the Chanda Committee, in Para 736 of their Report, say:

"We do not consider that their piecemeal treatment, without an institutional change, would subserve the purpose we have in view or enable A.I.R. to take its place amongst other broadcasting organisations which, combining independence and social responsibility, contribute so richly to the communities they serve."

That means, they wanted that the A.I.R. should be made a Corporation before these changes are introduced. I want to know whether the Government has taken any specific decision on this point of converting the A.I.R. into a Corporation as in the case of B.B.C. and other services.

Shri K. K. Shah: It is under consideration.

भी वज्ञवान सिंह: (देहरादून) : इस के लिए कोई भाषार संहिता कायम की गई है या जो भी रुपया देगा उसी का ऐडवटाइज मेंट शरू कर देगें।

Shri K. K. Shah: A Code of Conduct has already been prepared and has been approved.

भी क० ना० तिबारी (बेतिया): क्या यह सही है कि समाचार पत्नों को इस कार्माभयल ऐडवर्टाजमेंट से घाटा होगा भीर इसीलिए यह सभी तक इन्ट्रोड्यस नहीं किया गया है ? यदि हां, तो अब इस संबंध में क्या विचार है भीर सरकार कौन सा कदम उठाने जा रही है ?

Shri K. K. Shah: To what extent the newspapers will be affected is being considered and after the total impact is known, a decision will be taken.

Shri P. Venkatasubbaiah: The hon. Minister, while replying to the supplementary, said that there would be a thorough reorganization of the All India Radio. If that is so, may I know whether the Minister is aware of the fact that especially in rural programmes where agricultural production schemes are discussed, sufficient attention has not been given to educate the farmers in the modern types of agricultural production and, if that is so, may I know whether any effective steps will be taken when the Minister takes up the entire reorganisation of the All India Radio?

Shri K. K. Shah: Some steps have already been taken and others are under consideration.

Shri Chintamani Panigrahi: The question has already been answered by the hon. Minister to the Press three days ago in Bombay, knowing fully well that the question has been set for answer here today. May I know how far is it in keeping with the rules of procedure of this House that he has already answered question outside to the Press?

Mr. Speaker: Mr. Hem Barua:

Shri Hem Barua: The name 'All India Radio' was given by the alien rulers and this name 'All India Radio' is an anachronism in the context of our Independence. In view of that may I know whether our Government propose to change the name of All India Radio to 'Radio India' as they have the world over?

Shri K. K. Shah: It is a suggestion for consideration.

Expansion of T.V.

+57. Dr. Karni Singh: Shri C. C. Desai:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether proposals to expand the T.V. unit in Delhi and setting up of T.V. units at Bombay, Calcutta, Madras and Kanpur have been final-
- (b) if so, the state of implementation thereof; and
- (c) whether any foreign collaboration has been accepted by Government for the expansion of the television system in the country?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

- (b) The proposals to expand the TV Unit in Delhi and setting up of TV Units at Bombay, Calcutta, Madras and Kanpur have been finalised in the Draft Fourth Five Year Plan in consultation with the Planning Commission. Financial sanction has not yet been received.
- (c) No foreign collaboration for the expansion of TV in India has so far been accepted. Messrs. Bharat